

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 25.06.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	229/13	MRS. MEETA MUKESH PANDYA Vs MCGM	N/M hearing	Mr. Suraj S. Kudalkar	
2	632/13	DATTARAM TUKARAM VAITHY Vs MS D B REALTIES AND ANR	N/M hearing	Mr. L.K. Tripathi	
3	1056/17	Smt. Rehana Begum Wd/o. K. P. Riyas Sayed Vs MCGM	N/M hearing	Mr. Suraj S. Kudalkar	
4	2566/17	Kailash Shrirang Kachre Vs MCGM	N/M hearing	Mr. Satyam R. Dube	
5	2567/17	Laxman Rangnath Mate Vs MCGM	N/M hearing	Mr. Satyam R. Dube	
6	1314/18	Mr. Rajesh Shyam Narayan Khatri Vs MCGM	N/M hearing	Mr. Manojkumar Upadhyay	
7	1546/19	Rameez Chand Shaikh Vs MCGM	N/M reply	Mr. B.P. Shukla	

8	1547/19	Rameez Chand Shaikh Vs MCGM	N/M reply	Mr. B.P. Shukla	
9	1313/18	Mr. Rajesh Shyam Narayan Khatri Vs MCGM	C/S. reply	Mr. Manojkumar Upadhyay	
10	1315/18	Mr. Mukhtar Ahmed Vs MCGM	C/S. reply	Mr. Manojkumar Upadhyay	